



Regional Office, Ballabgarh Region
Haryana State Pollution Control Board
Near Hewo Apartment, Sector -16A, Faridabad
Website - www.hspcb.gov.in E-Mail -
hspcbrobr@gmail.com
Contact No. 0129-2225314



No. HSPCB/BR/2021/ 1262

Dated: 10/06/2021

To

The Registrar General
National Green Tribunal
New Delhi.

Sub: Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 11.01.2021 in the matter of OA no. 08/2021 titled as Varun Sheokand Vs Central Pollution Control Board & Ors.

In this connection, please find enclosed herewith the Action Taken Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 11.01.2021 in the matter of OA no. 08/2021 titled as Varun Sheokand Vs Central Pollution Control Board & Ors.

Submitted for the kind information and necessary action please.

DA/as above

10/6/2021
Regional Officer
Ballabgarh Region

Endst. No.: HSPCB/BR/2021/

Dated:

A copy of above is forwarded to the District Attorney, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

Regional Officer
Ballabgarh Region

Endst. No.: HSPCB/BR/2021/

Dated:

A copy of above is forwarded to the Member Secretary, Haryana State Pollution Control Board, Panchkula for information and further necessary action please.

Regional Officer
Ballabgarh Region

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(OA No. 08/2021)

Varun Sheokand

.....**Applicant**

Versus

Central Pollution Control Board & Ors.

.....**Respondent**

INDEX

S. No.	Particulars	Pages
1.	Action Taken Report in compliance of order dated 11.01.2021	1-2
2.	Annexure-R/1 : Copy of Statement of Respondent No.6	3
3.	Annexure-R/2 : Copy of photograph	4
4.	Annexure-R/3 Copy of letter dated 10.06.2021 of the SHO, PS: Mujesar, Faridabad	5

BEFORE THE NATIONAL GREEN TRIBUNAL

AT PRINCIPAL BENCH, NEW DELHI

(OA No. 08/2021)

Varun Sheokand

.....Applicant

Versus

Central Pollution Control Board & Ors.

.....Respondent

Action Taken Report in compliance of order dated 11.01.2021

MOST RESPECTFULLY SHOWETH:

1. That the applicant has filed the O.A. alleging dumping of untreated and toxicated industrial effluent and hazardous chemical waste into the Gaunchi drain, Near Sohna Road, Faridabad by Respondent No.6 namely Mr. Satpal Bhati. This Hon'ble Tribunal while taking the cognizance of the OA, has sought report from Haryana State Pollution Control Board and Deputy Commissioner, Faridabad.
2. That spot in question was inspected on date 26/03/2021, 21/05/2021 and 01/06/2021 to check the dumping of untreated effluent and hazardous chemical waste into the Gaunchi drain in Faridabad. However, at the time of inspection, Sh. Satpal Bhati was not found indulged in such activity.
3. That Sh. Satpal Bhati was also interrogated in this regard. He gave statement in writing that he don't vacate any tank in drain in question and will not do any work in future which may cause damage to Environment. The statement of Sh. Satpal Bhati addressed to the Regional Officer, Haryana State Pollution Control Board, Ballabgarh Region on dated 02/06/2021 is enclosed as **Annexure-R/1**.

4. That to ensure that no one should dump the effluent through tanker in the drain, warning board has been installed at Gaunchi drain point, Near Sohna Road and Police patrolling has been strengthen by the S.H.O., Police Station – Mujesar, Faridabad. The copy of photograph and letter dated 10.06.2021 of S.H.O., Police Station – Mujesar, Faridabad are enclosed as **Annexure-R/2 & Annexure-R/3** respectively.

The Report is submitted for kind consideration of this Hon'ble Tribunal. The direction passed by this Hon'ble Tribunal shall be complied with in true letter and spirit.


Regional Officer HSPCB,
Ballabgarh Region


Regional Officer HSPCB,
Faridabad Region


Deputy Commissioner
Faridabad

Date: 10/6/2021
Place: Faridabad

Annexure R-1

सेवा में,

क्षेत्रीय अधिकारी,
प्रदूषण नियन्त्रण बोर्ड,
सैक्टर-16ए, फरीदाबाद।

✓
Date..... 21/6/21.....
AEG/ AEE/IA/..... Clerk
Signature
PRO (BR)

मैं सतपाल भाटी सुपुत्र श्री नरसिंह पता मकान नं० -380, जीवन नगर
पार्ट-2 यह ब्यान देता हूँ कि मैं किसी भी प्रकार का टैंकर गौंछी नाले में खाली
नहीं करता हूँ और न ही भविष्य में ऐसा कोई काम करूंगा जिससे कि पर्यावरण को
नुकसान हो।

धन्यवाद।

Signature
सतपाल भाटी 21/6/21
मो० नं०:- 9999756409
आधार नं०:- 390554713589



वैधानिक चेतावनी

आम जनता को सूचित किया जाता है।
की यहाँ गौंधी ड्रेन में किसी भी प्रकार
के गंदे पानी के टैंकर को सस्ती करना
सस्ती मना है। यदि कोई भी ट्रेक्टर टैंकर
इस स्थान पर गंदा पानी सस्ती करते हुये
पाया गया तो उस पर कानून कार्यवाही की
जाएगी। साथ पर्यावरण क्षेत्र सुर्माणा-सम्सा जाहमा

पर्यावरण नियंत्रण बोर्ड
बल्लभगढ़ क्षेत्र

अद्वैतचर
सुर्माणा नगरपालिका,
परिदाबाद

000
Samsung Triple Camera
Shot with my
Galaxy A7 (2018)

✓
AGGJDate..... 10/6/21
AEE/AAO/AS/PS/SE/Clerk

प्रेषक प्रबन्धक अफसर थाना मुजेसर, जिला फरीदाबाद

Dinh
RO (BR)

प्रेषित:- क्षेत्रिय अधिकारी, हरियाणा राज्य प्रदुषण नियंत्रण बोर्ड, बल्लभगढ क्षेत्र फरीदाबाद

विषय:- गौच्छी ड्रेन मे ट्रेक्टर टैंकर द्वारा गंदा कैमिकल वाला पानी डालने की शिकायत बारे।

श्रीमान जी,

उपरोक्त विषय के संदर्भ मे आपको सूचित किया जाता है कि गौच्छी ड्रेन मे गंदा पानी डालने से रोकने के लिये वहा पर एक चेतावनी बोर्ड प्रदुषण नियंत्रण बोर्ड द्वारा लगा दिया गया है। तथा गौच्छी ड्रेन के आसपास पुलिस गस्त भी बढा दी गई है। अगर कोई व्यक्ति ड्रेन मे गन्दा पानी या कैमिकल वाला गन्दा पानी डालता पाया गया तो उसके खिलाफ कानूनी कार्यवाही अमल मे लाई जावेगी।



प्रबन्धक अफसर
थाना मुजेसर, फरीदाबाद
दिनांक 10.06.2021

